

**THE HYDERABAD STATE APPROPRIATION ACT, 1952.**

**No. XI OF 1952.**

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## \*THE HYDERABAD STATE APPROPRIATION

ACT, 1952.

No. XI of 1952.

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for service of the year ending on the 31st day of March 1952.*

Whereas in view of the provisions contained in Article 266 and in clause (3) of Article 212A of the Constitution of India it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1952;

It is hereby enacted as follows:—

1. This Act may be called the Hyderabad State Appropriation Act, 1952. Short title.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Six crores, nine lakhs and fifty-five thousand rupees towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1952, in respect of the services specified in column 2 of the Schedule. Issue of  
Rs.  
6,09,55,000  
out of the  
consolidated  
Fund of the State  
of Hyderabad for  
the year 1951-52.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1952. Appropriation.

SCHEDULE  
(See Sections 2 and 3)

No.	Services and Purposes	Sums not exceeding		
		Charged on the consolidated Fund	Other expenditure to be met out of the Consolidated Fund	Total
1	2	3		
1	State Excise Duties .....	..	11,02,000	11,02,000
2	Charges on account of Motor Vehicles Acts ..	..	3,00,000	3,00,000
3	Other Taxes & Duties ..	..	2,27,000	2,27,000
4	Other Revenue Expenditure financed from ordinary Revenue ..	..	5,00,000	5,00,000
5	Other Revenue expenditure financed from Famine Relief Fund ..	..	9,00,000	9,00,000
6	Interest on Debt and other obligations ..	6,69,000	..	6,69,000
7	General Administration ..	..	2,92,000	2,92,000
8	Administration of Justice ..	..	5,78,000	5,78,000
9	Jails and Convict Settlements ..	..	49,000	49,000
10	Police ..	..	1,05,88,000	1,05,88,000
11	Education ..	..	6,88,000	6,88,000
12	Miscellaneous Deptts. ..	..	24,90,000	24,90,000
13	Miscellaneous ..	..	10,24,000	10,24,000
14	Capital outlay on Irrigation Works ..	..	17,42,000	17,42,000
15	Capital Outlay on Multi-purpose River Scheme ..	..	42,000	42,000
16	Capital outlay on Electricity Scheme ..	..	22,49,000	22,49,000
17	Payment of Commuted Value of Pensions ..	..	10,15,000	10,15,000
18	Interest Free & Interest bearing advances ..	..	3,65,00,000	3,65,00,000
	Total ..	6,69,000	6,02,86,000	6,09,55,000